

Grievances of Assistants

129. **Shri C. C. Desai:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a Committee of Joint Secretaries was set up in March, 1966 to study the grievances of the Assistants in the Central Government including those Assistants whose seniority is also alleged to have been fixed wrongly;

(b) if so, the progress made by that Committee; and

(c) when it is likely to submit its report?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c) The question of revision of seniority in the grade of Assistant was one among various items referred for consideration of this Committee. This particular item is currently under consideration of the Committee and its recommendations thereon are expected shortly.

Mizo Hill Villages

130. **Shri C. C. Desai:**
Shri Hem Barua:

Will the Minister of Home Affairs be pleased to state:

(a) whether the regrouping of Hilly villages by the Army as a drive against the Mizo rebels has been completed;

(b) if so, the main features thereof and

(c) how far it has helped in affording protection to the civil population against hostile gangs?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) The grouping scheme involved the shifting to some selected centres the entire population in the area of 10 miles on either side of the Silchar-Lungleh road in Mizo Hills district. The task were completed in three phases.

(c) The grouping scheme has been completed recently and its full impact will be noticeable only after some time. Steps have been taken, how-

ever, to make grouped population safe against depredations by MNF hostiles. **Raid by Mizo Rebels in Cachar Distt.**

131. **Shri C. C. Desai:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a gang of 150 armed Mizo rebels raided Churmura Bazar in Cachar District on the night of the 8th November, 1966 and looted almost all the shops and de-camped with the booty after setting the bazar on fire; and

(b) if so, the steps taken to protect the life and property of the people in that area?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) On the 9th November, 1966, about 150 armed Mizo hostiles looted 15 shops in Gharmura Bazar (Cachar district) of which 14 were burnt by them

(b) To protect the life and property of the people the police posts already established in the area have been reinforced

Police Firing in Jaipur

132. **Shri Yashpal Singh:**
Shri K. N. Tiwary:
Shri Onkar Lal Berwa:
Shri Vishwa Nath Pandey:
Shri Bibhuti Mishra:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Police opened fire on the public in Jaipur in March, 1967;

(b) if so, the reasons therefor;

(c) the number of persons killed as a result thereof; and

(d) whether any judicial inquiry has been ordered?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) yes, Sir.

(b) The police are reported to have fired in self-defence in controlling a violent mob.

(c) Eight persons.

(d) A judicial inquiry will be held